

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI
SPECIAL BENCH

Item 7

CA 50/2023 (NEW CA) CA 459/2022 CA 479/2022 in CP/3638(MB)2018

CORAM:

MS. MADHU SINHA

SH. H.V. SUBBA RAO

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **07.02.2023**

NAME OF THE PARTIES: - **Union of India VS Infrastructure Leasing and
Financial Services Ltd. & Ors.**

Appearance (via video-conference):

For the Applicant-CA 50 : Mr. Animesh Bisht, Advocate

For the Union of India-CA 50 : Mr. Aditya Sikka a/w Ms. Vasudha
Vijaysheel, Advocates

For Applicant – CAs 459&479 : Ms. Rohini Menon, Advocate i/b A.K.
Mylsamy & Associates

For Respondent- CAs 459&479: Mr. Animesh Bisht, Advocate

Section 241-242 of the Companies Act, 2013

ORDER

CA 50/2023

Ld. Counsel for the Applicant is present. Ld. Counsel for the Respondent, Union of India is also present and waives service of Notice and seeks time to place on record Affidavit in Reply. Time is allowed. Affidavit in Reply be placed on record, well before the adjourned date, by duly serving a copy to the other side well in advance. List this matter on Board on 22.02.2023, for further consideration and hearing.

CA 459/2022

Ld. Counsel for the Applicant and Ld. Counsel for the Respondent, IL&FS Engineering and Construction Company Ltd. are present. Respondent seeks time to place on record Affidavit in Reply. Time is allowed. Affidavit in Reply be placed on record, well before the adjourned date, by duly serving a copy to the other side well in advance. List this matter on Board on 27.02.2023, for further consideration and hearing.

CA 479/2022

Ld. Counsel for the Applicant and Ld. Counsel for the Respondent No. 1, IL&FS Engineering and Construction Company Ltd. are present. None present for Respondent No. 2. List this matter on Board on 17.02.2023, for further consideration and hearing.

For all IAs – Parties are directed to complete the pleadings well before the Next date of hearing.

Sd/-

MADHU SINHA
MEMBER (TECHNICAL)

Vedant Kedare

Sd/-

H.V. SUBBA RAO
MEMBER (JUDICIAL)